

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 299/9//HDB/2017
NAME OF THE COMPANY	LEPL Projects Limited
NAME OF THE PETITIONER(S)	Air India SATS Airport Services Pvt Ltd
NAME OF THE RESPONDENT(S)	LEPL Projects Limited
UNDER SECTION	Sec 9 Of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

Γ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Aphijost Talwas	LADVOCATE	abhijeett 364 @graden 807466 3733	D-

None appears for the Petitioner. Heard Abhijeet Talwar, Ld. Counsel for the Respondent.

Post the case on 01.02.2018.

Member (T)

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Member (.I)